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CrI.O.P.No.19916 of 2022

IN THE HIGH COURT OF JUDICATURE AT MADRAS

Dated :21.08.2022

Coram:

THE HONOURABLE Dr. JUSTICE G. JAYACHANDRAN

CrI.O.P.No.19916 of 2022

Sathish

... Petitioner

Vs

The State rep.by  
The Inspector of Police,  
Kanchi Taluk Police Station,  
Kancheepuram District.  
Crime No.560 of 2022

... Respondent

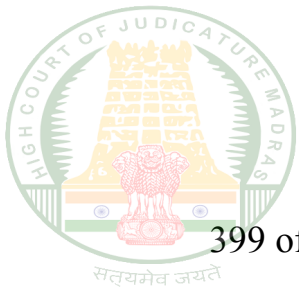
**Prayer:** Criminal Original Petition is filed under Section 439 of Cr.P.C., praying to enlarge the petitioner on bail in connection with the case in Crime No.560 of 2022 on the file of the respondent.

For Petitioner : Mr.D.R.Arun Kumar

For Respondent : Mr.N.S.Suganthan  
Government Advocate (CrI.Side)

**ORDER**

The petitioner herein is an accused in a case registered by the respondent police in Crime No.560 of 2022 for an offence under Section



CrI.O.P.No.19916 of 2022

399 of I.P.C. He was remanded to judicial custody on 06.08.2022.

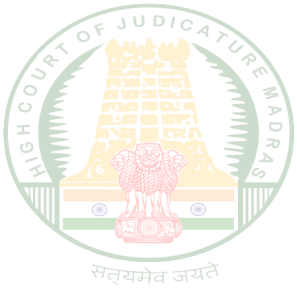
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2. The present petition is filed seeking bail on the ground that his father died on 18.08.2022 and he being the only son, he may be granted bail to perform his last rites and rituals of his father, which is scheduled to be done on 20.08.2022.

3. Being a holiday, the learned counsel for the petitioner has moved before the Hon'ble Chief Justice to hear the matter urgently. Accordingly, the matter is heard today as a special sitting on a public holiday.

4. The learned Government Advocate (CrI.Side) for the State took notice and on instructions submitted that the petitioner is having two previous cases under the NDPS Act and there is threat to his life by the rival gang. Further, he also submitted that the last rites of the petitioner's father was performed yesterday (20.08.2022), therefore, on merits the petitioner is not entitled for bail.

Page 2 of 4



Crl.O.P.No.19916 of 2022

5. Considering the submissions, this Court is of the view that

interim bail for 3 days from today on own bond shall be granted for the petitioner with police escort to visit his village and complete the post rituals. He shall report and surrender to the Prison Authorities on 24.08.2022 at 10.30 a.m.

6. Post the bail petition before the regular Court on 25.08.2022.

21.08.2022

Note: Issue order  
copy on 21.08.2022

Copy to:

- 1.The Judicial Magistrate No.II,  
Kancheepuram.
- 2.The Superintendent of Police,  
Kancheepuram District.
- 3.The Superintendent,  
Sub-Jail, Kancheepuram.(by mail)
- 4.The Inspector of Police,  
Kanchi Taluk Police Station,  
Kancheepuram District.

Page 3 of 4



WEB COPY

5.The Public Prosecutor,  
High Court, Madras.



CrI.O.P.No.19916 of 2022

**Dr.G.JAYACHANDRAN, J.**

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CrI.O.P.No.19916 of 2022

**21.08.2022**

Page 4 of 4